delayed much, consequently they are not able to avail themselves of the privileges, if so, the details thereof:

- (b) the States, along with Uttar Pradesh, which have sent a proposal including different castes in the list of scheduled castes to the centre and the proposal is pending; and
- the number of such proposals which have been approved in the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) No, Sir. During 2013 Government of Uttar Pradesh had recommended inclusion of 17 other backward castes in the list of Scheduled Castes (SCs) but the Registrar General of India (RGI) did not support that. The Government of Uttar Pradesh has furnished additional material vide their letter dated 01.04.2015 in the light of observations of the RGI. The material so received has been sent to RGI on 10.04.2015 for examination and report.

- Proposals of States of Bihar, Chhattisgarh, Haryana, Kerala, Odisha, West Bengal and Uttar Pradesh for inclusion of certain castes in the list of Scheduled Castes are pending with Government of India.
- (c) 19 castes/communities have been included in the list of Scheduled Castes of various States during the last five years.

Integrated rehabilitation centres for addicts in Tamil Nadu

870. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- whether Government provides financial assistance for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) across the country; and
- if so, details of the NGOs, PRIs, and ULBs in the State of Tamil Nadu to whom financial assistance is provided for running and maintaining IRCAs?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The Ministry of Social Justice and Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services". The Scheme has provision of financial assistance to Non-Governmental Organizations, Panchayati Raj Institutions (PRIs), Urban Local Bodies (ULBs) etc.

for, *inter-alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) and to provide composite/integrated services for the rehabilitation of the addicts.

The details of NGOs whose proposals have been forwarded by the State Government of Tamil Nadu and who have been sanctioned grant-in-aid during 2013-14/2014-15 for running and maintaining IRCAs is given in the Statement (See below). However, no proposal of PRIs and ULBs have been forwarded by the State Government of Tamil Nadu.

Statement

Details of NGOs in the State of Tamil Nadu sanctioned grant-inaid during the years 2013-14/2014-15

Sl. No.	Name of the NGO with address	Project Location
1.	Bharati Women Development Centre, Villagam-	Thiruvarur
	Kattur, Manakkal, Ayyempatai, Via Kattur P.O.	
	Thiruvarur Dist.	
2.	The Voluntary Health Services, Medical Centre,	Chennai
	Tharamani, Chennai- 6001 13 (Tamil Nadu).	
3.	Indian Institute Of Women And Child Health	Dindigul
	Trust, P.O. Sempatti, Dindigul-624 707,	
	Dindigul.	
4.	Mass Action Network India Trust, No 14. First	Thiruvallore
	floor, West sivan Kovil street, Vadapalani,	
	Chennai-26 Chennai.	
5.	Mass Welfare Association, 290, 2nd Street,	Thiruvannamalai
	Anna Nagar, Cheyyar - 604252, Thiruvanamalai	
	Distt.	
6.	Gramadhana Nirmana Sangam, 5/357, Solai	Sivagangai
	Nagar, Kamarajar Colony, Melur Road,	
	Sivagangai-630561	
7.	Madhar Nala Thondu Niruvanam, Pathiriuppam	Cuddalore
	Cuddalore-607002.	
8.	TT Ranganathan Clinical Research Foundation,	Chennai
	IV Main Road, Indira Nagar, Chennai-600020.	
9.	M.S. Chellamuthu Trust, 643,K.K. Nagar,	Madurai
	Madurai-625020, Madurai	

Sl. No.	Name of the NGO with address	Project Location
10.	Khajamalai Ladies Association, Khajamalai,	Khajamalai
	Trichy (Tamil Nadu) PIN - 620023.	
11.	Gandhi Peace Centre, 4/106/1, Attur Main	Salem
	Road, Manjini Post, Attur Taik, Salem Distt.	
12.	Tiruchirapalli Multipurpose Social Service	Pudukottai
	Society, Bishop's House, P.B. No. 12,	
	Melapudur, Trichy.	
13.	Avvai Village Welfare Society, Kilvelur,	Nagapattinam
1.4	Nagapattinam District -611 104, Nagapattinam	Crt
14.	St. Paul's Educational and Medical Trust	Chennai
	Chennai, 21, Vanniyar Street, Trustpuram -600094, Chennai.	
15.	Centre for Development and Communication	Theni
	Trust, 89, A/B-3, West Street, Kamatchipuram	
	(S.O.), Theni Distt. 625 520.	
16.	Centre for Action and Rural Education, 55,	2 IRCAs at Erode and
	Kambar Street, Teacher's Colony, Erode-	Nammakkai
	638011.	
17.	Sri Victoria Education Society, Thanjavur,	Thanjavur
	Enathukkanpatti (Post) Puthukkottai Road,	
10	Mathakkottai Village-613005, Thanjavur	(max 00 04) 200 to
18.	People's Action Trust, 61/123, Rasi Veethi,	Krishnagiri
10	Thiruvannamali Road, Krishnagiri.	D1
19.	Society Uplift Network, 5/1, Thandupathi	Dharmapuri
	Street, Annasagaram Post, Dharmapuri Tk and Distt., PIN - 636704	
20.	Kalaiselvi Karunalaya Social Welfare Society,	2 IRCAs a
20.	Mogappair West, Chennai-600058	Kanchipuram and
	5-FF ,,	Villupuram
21.	Annai Karunalaya Social Welfare Association,	Villupuram
	25/2/7, Gingee Road, Near Santhaimedu,	100
	Tindivanam-604001, Villupuram Distt	
22.	Sisters of the Cross, Society for Education	Trichirapalli
	Development, P. Box No. 395, Old Goodshed	
	Road, Teppakulam (Post), Trichirappalli-620002	
	(Tamil Nadu).	

Sl. No.	Name of the NGO with address	Project Location
23.	Sri Ramakrishna Seva Nilayam, 306, Kalakodi	Tirunelveli
	Street, Tenkasi, Tirunelveli District, PIN-	
	627811 (Tamil Nadu)	
24.	Foundation for Infrastructure Reconstruction	Coimbatore
	and Employmant, 1/82E, Anna Nagar, P.O.	
	Sirumugai-641302, District-Coimbatore, Tamil	
	Nadu.	

De-addiction centres in Jharkhand and Gujarat

- 871. SHRI PARIMAL NATHWANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the details of de-addiction centres opened in the country during each of the last three years, State/UT-wise;
- (b) whether Government proposes to open new de-addiction centres in the country including Jharkhand and Gujarat in the current year;
 - (c) if so, the names of the locations identified in this regard, State/UT-wise; and
- (d) the total amount allocated for this purpose during each of the last three years and the current year?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The drug de-addiction centres are set up by State Governments/ Non-Governmental Organisations (NGOs). The Ministry of Social Justice and Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services". The Scheme has provision of financial assistance to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter-alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) and to provide composite/integrated services for the rehabilitation of the addicts. During 2012-13 to 2014-15, the Ministry has assisted 26 new de-addiction centres as given in the Statement-I (See below).

- (b) and (c) As the drug de-addiction centres are set up by State Governments/NGOs, there is no proposal in the Ministry for opening any new de-addiction centre.
- (d) The amount sanctioned to the 26 new de-addiction centres assisted by the Ministry during the last 3 years is given in the Statement-II.